

(a) the progress made in the manufacture of gliders by the Indian Air Force;

(b) whether any orders for gliders have been received by the Indian Air Force authorities; and

(c) if so, the steps taken to supply the same?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) to (c). Against an order of 300 gliders placed by the NCC Directorate, the Aircraft manufacturing Depot at Kanpur have completed 29 gliders while 30 more are in various stages of completion. The supply will be made as soon as the only outstanding clearance on 'Spin Test' is available.

#### Strike in B.E.L.

**923. Shri Hari Vishnu Kamath:** Will the Minister of Defence be pleased to state:

(a) whether employees of Bharat Electronics Ltd., Bangalore, recently went on strike;

(b) if so, the reasons therefor;

(c) whether the strike was called off unconditionally or after a settlement; and

(d) if in the latter case, the details thereof?

**The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah):** (a) and (b). Some workers belonging to one Union of the B.E.L. held brief demonstrations after each working shift on the 9th November, 1963 to voice their demands. During one of these demonstrations some workers fell out with the workers belonging to a rival union. As a result, a number of workers belonging to the former Union went on tool down strike on the 11th November, 1963.

(c) Strike was called off unconditionally.

(d) In view of the answer to (c), the question does not arise.

#### छावनी बोर्ड दानापुर (बिहार)

६२५. श्री राम सेवक यादव : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) १९६० से अक्टूबर, १९६३ तक छावनी बोर्ड दानापुर (बिहार) ने छावनी एक्ट के अन्तर्गत दानापुर के कितने नागरिकों के खिलाफ मुकदमा चलाया;

(ख) क्या यह सच है कि छावनी बोर्ड दानापुर ने जितने भी मुकदमे नागरिकों के विरुद्ध चलाये उन में से ६० प्रतिशत मामलों में उसकी हार हुई; और

(ग) १९६० से अक्टूबर, १९६३ तक मुकदमेबाजी में कितने रुपये खर्च हुए ?

प्रतिरक्षा मंत्रालय में उपमंत्री (श्री दा० रा० चट्टाण) : (क) से (ग). सूचना इकट्ठी की जा रही है, और प्राप्त होने पर सभा के पटल पर रख दी जायेगी।

12.00 hrs.

#### CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED EXISTENCE OF CHINESE FIFTH COLUMN ARMY IN INDIA

**Shri Yashpal Singh (Kairana):** I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported existence of the Chinese Fifth Column Army in India and its Deputy Commandant residing in Calcutta till early this year."

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** The report in the issue of "Hindustan Times" dated November 7, 1963, which has apparently led to the Calling Attention Notice is not correct.

Flat No. 25 of Premises No. 34, Ganesh Chander Avenue referred to in the newspaper report was used as an office of the Chinese 5th Army (Republic of China) from 1st October, 1942 to 31st January 1946, during the last World War. Thereafter, the flat changed many hands but the electricity meter continued to be in the name of the Chinese 5th Army till September, 1963 as none of the subsequent tenants took the trouble of getting the registration of the meter changed in their name though they went on paying the charges on account of the electricity bills for the flat which they were occupying.

The receipts of these electricity bills in the name of the Chinese 5th Army were found in this flat when the Calcutta police conducted a search in connection with a case of alleged foreign exchange racket. Electricity Bill in the name of Chinese 5th Army must have created a false impression about the existence of Chinese fifth column army and led to an unverified report being published.

**श्री यशपाल सिंह :** क्या मैं जान सकता हूँ कि जिन अखबारों ने यह वीथि प्रापेण्डा किया है, क्या उनके खिलाफ भी कोई ऐक्शन लिया गया है ?

**श्री हजरतबोस :** इस सम्बन्ध में जो सही स्थिति है, उसको बता देना और सत्य बता देना ही उपर्युक्त ऐक्शन है ।

**Shri D. C. Sharma (Gurdaspur):** Even the hon. Prime Minister has stated on the floor of this House and elsewhere that there is a 'China Lobby' in this country.....

**Mr. Speaker:** The calling attention notice relates only to Calcutta.

**Shri D. C. Sharma:** I am coming to that.

Even the Prime Minister of India has stated that there is a 'China Lobby' in the country. In the light 1589 (Aj) LSD—4.

of that, is it not a fact that the 'China Lobby' exists in Calcutta, and that the gentlemen to whom a reference is made in the calling attention notice is connected with the 'China Lobby'? If so, the information of the hon. Minister is not correct.

**Mr. Speaker:** The hon. Member has argued that since the hon. Minister has admitted that there is a 'China Lobby', therefore, it is in Calcutta. Does that follow?

**An hon. Member:** It is there.

**Mr. Speaker:** It may be so. I do not presume that. But it does not necessarily follow that since this was reported to have existed in Calcutta, therefore, it exists now in Calcutta.

**श्री द्वारका दास मंत्री (भीर) :** मंत्री महोदय ने बताया है कि उस तलाशी में चाइनीज फ्रिफथ आर्मी के नाम पर इलैक्ट्रिसिटी बिल्ड की रिसीट्स मिलीं, जिन से इस प्रकार का शलत इम्प्रेशन पैदा होना सम्भव हुआ । मैं यह जानना चाहता हूँ कि क्या उस तलाशी में उन इलैक्ट्रिसिटी बिल्ड की रिसीट्स के अलावा और भी कोई ऐसे पेपर्स मिले हैं, जो कि आपत्तिजनक पाये गये हैं ।

**श्री हजरतबोस :** इन रिसीट्स के सिवाये ऐसे कोई पेपर्स नहीं मिले हैं, जिन का चाइनीज फ्रिफथ आर्मी से सम्बन्ध हो ।

**श्री श्रींकार लाल बेरबा (कोटा) :** जिसके यहां से वे पेपर मिले हैं, क्या उस कह कोई ग्रुप था या वह अकेला ही था ?

**श्री हजरतबोस :** जैसा कि मैं ने अभी कहा है, यद्यपि एक के बाद एक कई किरायेदार आ चुके हैं, लेकिन इलैक्ट्रिसिटी मीटर पर चाइनीज फ्रिफथ आर्मी का ही नाम चल रहा था । सिर्फ इलैक्ट्रिसिटी मीटर पर ही पुराना नाम था ।